

**CHIEF JUDGE, COURT OF SMALL CAUSES  
IN THE COURT OF SMT SAVITHA P R  
SCCH - 22 - XX ADDL. SCJ AND ACMM  
CAUSE LIST DATED 27.09.2021.**

**MORNING SESSION**

**SUMMONS**

- 1) C.C. 2091/2021
- 3) C.C. 2092/2021
- 3) C.C. 2093/2021
- 4) C.C. 6678/2021
- 5) C.C. 6679/2021
- 6) C.C. 6680/2021
- 7) C.C. 6681/2021
- 8) C.C. 6682/2021
- 9) C.C. 6683/2021

**HEARING**

- 10) EX 306/2020
- 11) P.C.R. 1543/2020
- 12) P.C.R. 2905/2021
- 13) P.C.R. 4483/2021
- 14) P.C.R. 4484/2021
- 15) P.C.R. 4486/2021

**EVIDENCE**

- 16) M.V.C. 2141/2012
- 17) M.V.C. 4181/2018
- 18) MISC 267/2018
- 19) ECA 181/2018
- 20) M.V.C. 7798/2018
- 22) C.C. 2838/2020
- 23) C.C. 3937/2020
- 24) C.C. 3938/2020
- 25) C.C. 3939/2020
- 26) C.C. 3940/2020
- 27) C.C. 3941/2020
- 28) C.C. 3942/2020
- 29) C.C. 4608/2020
- 30) C.C. 793/2021

**ARGUMENTS**

- 31) M.V.C. 5881/2018

**AFTERNOON SESSION**

**SUMMONS**

- 1) S.C. 627/2019
- 2) M.V.C. 2771/2020
- 3) M.V.C. 2796/2020
- 4) EX 145/2021
- 5) M.V.C. 2210/2021
- 6) M.V.C. 2760/2021
- 7) S.C. 493/2021 I
- 8) M.V.C. 3391/2021
- 9) M.V.C. 3392/2021
- 10) C.C. 25921/2016
- 11) C.C. 19130/2016
- 12) C.C. 2973/2017
- 13) C.C. 3668/2017
- 14) C.C. 3669/2017
- 15) C.C. 9138/2017
- 16) C.C. 9140/2017
- 17) C.C. 9153/2017
- 18) C.C. 16775/2017
- 19) C.C. 16777/2017
- 20) C.C. 12582/2017
- 21) C.C. 20096/2017
- 22) C.C. 3524/2018
- 23) C.C. 4892/2018
- 24) C.C. 5470/2018
- 25) C.C. 5473/2018
- 26) C.C. 896/2019
- 27) C.C. 1320/2019
- 28) C.C. 1642/2019
- 29) C.C. 1898/2019
- 30) C.C. 1941/2019
- 31) C.C. 4232/2019
- 32) C.C. 396/2020
- 33) C.C. 2083/2021
- 34) C.C. 2084/2021
- 35) C.C. 2085/2021
- 36) C.C. 2086/2021
- 37) C.C. 2087/2021
- 38) C.C. 2088/2021
- 39) C.C. 2089/2021
- 40) C.C. 2090/2021

**CHIEF JUDGE, COURT OF SMALL CAUSES  
IN THE COURT OF SMT SAVITHA P R  
SCCH - 22 - XX ADDL. SCJ AND ACMM  
CAUSE LIST DATED 28.09.2021.**

**MORNING SESSION**

**HEARING**

- 1) C.C. 9613/2017
- 2) P.C.R. 721/2020
- 3) P.C.R. 722/2020
- 4) P.C.R. 727/2020
- 5) P.C.R. 728/2020
- 6) P.C.R. 730/2020
- 7) P.C.R. 731/2020
- 8) P.C.R. 732/2020
- 9) P.C.R. 804/2020
- 10) P.C.R. 805/2020
- 11) P.C.R. 806/2020
- 12) P.C.R. 919/2020
- 13) P.C.R. 1547/2020
- 14) P.C.R. 5877/2020
- 15) P.C.R. 4061/2021
- 16) P.C.R. 4344/2021
- 17) P.C.R. 4345/2021
- 18) P.C.R. 4362/2021
- 19) P.C.R. 4363/2021
- 20) P.C.R. 4364/2021
- 21) P.C.R. 4365/2021
- 22) P.C.R. 4366/2021
- 23) P.C.R. 4367/2021
- 24) P.C.R. 4368/2021
- 25) P.C.R. 4369/2021
- 26) P.C.R. 4370/2021
- 27) P.C.R. 4371/2021
- 28) P.C.R. 4372/2021
- 29) P.C.R. 4373/2021
- 30) P.C.R. 4374/2021
- 31) P.C.R. 4375/2021
- 32) P.C.R. 4376/2021
- 33) P.C.R. 4377/2021
- 34) P.C.R. 4624/2021
- 35) P.C.R. 4625/2021
- 36) M.V.C. 555/2019

**ARGUMENTS**

- 37) M.V.C. 4105/2018

**AFTERNOON SESSION**

- 1) S.C. 1836/2018
- 2) EX 274/2020
- 3) S.C. 502/2020
- 4) M.V.C. 2194/2020
- 5) S.C. 580/2020
- 6) S.C. 581/2020
- 7) S.C. 584/2020
- 8) M.V.C. 2682/2020
- 9) M.V.C. 3019/2020
- 10) M.V.C. 3021/2020
- 11) S.C. 107/2021
- 12) S.C. 108/2021
- 13) S.C. 109/2021
- 14) MISC 31/2021
- 15) ECA 42/2021
- 16) M.V.C. 2064/2021
- 17) M.V.C. 2068/2021
- 18) M.V.C. 2069/2021
- 19) M.V.C. 2070/2021
- 20) M.V.C. 2072/2021
- 21) M.V.C. 2073/2021
- 22) M.V.C. 2074/2021
- 23) M.V.C. 2232/2021
- 24) M.V.C. 2656/2021
- 25) ECA 53/2021
- 26) EX 588/2021
- 27) C.C. 14145/2017
- 28) C.C. 19549/2017
- 29) C.C. 19169/2017
- 30) C.C. 50010/2017
- 31) C.C. 2507/2018
- 32) C.C. 3160/2018
- 33) C.C. 3967/2018
- 34) C.C. 4648/2018
- 35) C.C. 5142/2018
- 36) C.C. 779/2019
- 37) C.C. 1112/2019
- 38) C.C. 1113/2019
- 39) C.C. 2103/2019
- 40) C.C. 2177/2019
- 41) C.C. 2235/2019
- 42) C.C. 3711/2019

**EVIDENCE**

- 38) C.C. 5411/2019
- 39) C.C. 4334/2020
- 40) M.V.C. 3680/2018
- 41) M.V.C. 4347/2018
- 42) M.V.C. 7089/2018
- 43) M.V.C. 1018/2019
- 44) M.V.C. 2508/2020
- 45) M.V.C. 2509/2020
- 46) M.V.C.2773/2020

- 43) C.C. 4011/2021
- 44) C.C. 7090/2021
- 45) C.C. 7091/2021
- 46) C.C. 7092/2021
- 46) C.C. 7094/2021
- 47) C.C. 7095/2021
- 48) C.C. 7096/2021
- 49) C.C. 7097/2021

**SETTLEMENT**

- 50) C.C. 4013/2018
- 51) C.C. 5850/2019
- 52) C.C. 2841/2020
- 53) C.C. 2925/2020

**CHIEF JUDGE, COURT OF SMALL CAUSES  
IN THE COURT OF SMT SAVITHA P R  
SCCH - 22 - XX ADDL. SCJ AND ACMM  
CAUSE LIST DATED 29.09.2021**

**MORNING SESSION**

**SUMMONS**

- 1) M.V.C. 7350/2018
- 2) M.V.C. 7351/2018
- 3) EX 193/2020
- 4) M.V.C. 1903/2020
- 5) S.C. 566/2020
- 6) M.V.C. 3020/2020
- 7) EX 875/2020
- 8) EX 924/2020
- 9) EX 307/2021
- 10) M.V.C. 1952/2021
- 11) S.C. 607/2021

**EVIDENCE**

- 12) M.V.C. 4666/2012
- 13) M.V.C. 6829/2018
- 14) S.C. 1713/2018
- 15) M.V.C. 7486/2018
- 16) M.V.C. 804/2019
- 17) M.V.C. 806/2019
- 18) M.V.C. 1019/2019
- 19) ECA 23/2019
- 20) M.V.C. 2007/2020
- 21) M.V.C. 2320/2020
- 22) M.V.C. 2613/2020
- 23) C.C. 9435/2017
- 24) C.C. 3895/2019
- 25) C.C. 4601/2020

**HEARING**

- 26) P.C.R. 5484/2019
- 27) P.C.R. 4340/2021
- 28) P.C.R. 4341/2021
- 29) P.C.R. 4342/2021
- 30) P.C.R. 4343/2021
- 31) P.C.R. 4347/2021
- 32) P.C.R. 4348/2021
- 33) P.C.R. 4349/2021
- 34) P.C.R. 4350/2021
- 35) P.C.R. 4351/2021
- 36) P.C.R. 4379/2021
- 37) P.C.R. 4565/2021

**AFTERNOON SESSION**

**SUMMONS**

- 1) C.C. 5143/2018
- 2) C.C. 5146/2018
- 3) C.C. 5178/2018
- 4) C.C. 5180/2018
- 5) C.C. 5894/2018
- 6) C.C. 239/2019
- 7) C.C. 558/2019
- 8) C.C. 684/2019
- 9) C.C. 1171/2019
- 10) C.C. 1172/2019
- 11) C.C. 1175/2019
- 12) C.C. 1945/2019
- 13) C.C. 2101/2019
- 14) C.C. 2104/2019
- 15) C.C. 2105/2019
- 16) C.C. 2106/2019
- 17) C.C. 2379/2019
- 18) C.C. 3945/2019
- 19) C.C. 4054/2019
- 20) C.C. 4352/2019
- 21) C.C. 4354/2019
- 22) C.C. 4356/2019
- 23) C.C. 7171/2019
- 24) C.C. 86/2020
- 25) C.C. 464/2020
- 26) C.C. 782/2020
- 27) C.C. 910/2020
- 28) C.C. 2823/2020
- 29) C.C. 2842/2020
- 30) C.C. 2845/2020
- 31) C.C. 3090/2020
- 32) C.C. 3554/2020
- 33) C.C. 4200/2020
- 34) C.C. 4332/2020
- 35) C.C. 4337/2020
- 36) C.C. 4984/2020

**CHIEF JUDGE, COURT OF SMALL CAUSES  
IN THE COURT OF SMT SAVITHA P R  
SCCH - 22 - XX ADDL. SCJ AND ACMM  
CAUSE LIST DATED 30.09.2021**

**MORNING SESSION**

**HEARING**

- 1) C.C. 4096/2017
- 2) C.C. 3843/2018
- 3) C.C. 3940/2018 .
- 3) C.C. 3943/2018 .
- 4) C.C. 4134/2018
- 5) C.C. 4135/2018
- 6) C.C. 4138/2018
- 7) C.C. 4139/2018
- 8) C.C. 4140/2018
- 9) C.C. 4141/2018
- 10) C.C. 4142/2018
- 11) C.C. 4239/2019
- 12) C.C. 4375/2019
- 13) C.C. 4845/2019
- 14) C.C. 6728/2019
- 15) C.C. 122/2020
- 16) C.C. 153/2020
- 17) C.C. 2821/2020
- 18) C.C. 3846/2020
- 19) C.C. 4851/2020
- 20) C.C. 4853/2020
- 21) C.C. 4854/2020
- 22) C.C. 799/2021
- 23) C.C. 800/2021
- 24) C.C. 1446/2021
- 25) C.C. 1813/2021
- 26) P.C.R. 3232/2021
- 27) C.C. 7365/2021
- 28) P.C.R. 4623/2021
- 29) M.V.C. 450/2019
- 30) S.C. 500/2019
- 31) M.V.C. 2772/2020
- 32) M.V.C. 2868/2020
- 33) S.C. 238/2021
- 34) M.V.C. 1902/2021
- 35) M.V.C. 2011/2021

**EVIDENCE**

- 36) C.C. 55894/2016
- 37) C.C. 55895/2016
- 38) C.C. 55896/2016
- 39) C.C. 3098/2017

**AFTERNOON SESSION**

**SUMMONS**

- 1) M.V.C. 5612/2019
- 2) S.C. 515/2020
- 3) S.C. 576/2020
- 4) S.C. 579/2020
- 5) S.C. 588/2020
- 6) M.V.C. 2411/2020
- 7) M.V.C. 2510/2020
- 8) M.V.C. 2681/2020
- 9) EX 854/2020
- 10) EX 92/2021
- 11) M.V.C. 1284/2021
- 12) M.V.C. 1796/2021
- 13) M.V.C. 1953/2021
- 14) M.V.C. 1954/2021
- 15) M.V.C. 1955/2021
- 16) M.V.C. 2139/2021
- 17) M.V.C. 2869/2021
- 18) M.V.C. 3567/2021
- 1) C.C. 3692/2018
- 2) C.C. 4646/2018
- 3) C.C. 2380/2019
- 4) C.C. 4379/2019
- 5) C.C. 4460/2019
- 6) C.C. 4481/2019
- 7) C.C. 5022/2019
- 8) C.C. 5023/2019
- 9) C.C. 5025/2019
- 10) C.C. 5026/2019
- 11) C.C. 5029/2019
- 12) C.C. 5042/2019
- 13) C.C. 5044/2019
- 14) C.C. 76/2020
- 15) C.C. 1153/2020
- 16) C.C. 2971/2020
- 17) C.C. 4012/2020
- 18) C.C. 4013/2020
- 19) C.C. 7469/2021
- 20) C.C. 7597/2021
- 21) C.C. 7804/2021
- 22) C.C. 7805/2021
- 23) C.C. 7806/2021
- 24) C.C. 7807/2021

- 40) C.C. 3099/2017
- 41) C.C. 3100/2017
- 42) C.C. 3101/2017
- 43) C.C. 11206/2017
- 44) C.C. 8134/2017
- 45) C.C. 13731/2017
- 46) C.C. 51668/2017
- 47) C.C. 51669/2017
- 66) C.C. 1156/2018
- 67) C.C. 1724/2018
- 68) C.C. 3439/2018
- 69) C.C. 5320/2018
- 70) C.C. 1946/2019
- 71) C.C. 2927/2020
- 72) C.C. 797/2021
- 73) C.C. 1806/2021
- 74) C.C. 1807/2021

**SETTLEMENT**

- 75) C.C. 2970/2020
- 76) C.C. 2686/2020
- 29) S.C. 551/2020

**EVIDENCE**

- 26) M.V.C. 2538/2018
- 27) M.V.C. 1795/2020
- 28) M.V.C. 2223/2020

**CHIEF JUDGE, COURT OF SMALL CAUSES  
IN THE COURT OF SMT SAVITHA P R  
SCCH - 22 - XX ADDL. SCJ AND ACMM  
CAUSE LIST DATED 01.10.2021**

<b><u>MORNING SESSION</u></b>	<b><u>AFTERNOON SESSION</u></b>
<p><b><u>HEARING</u></b></p> <p>1) M.V.C. 2005/2020 2) C.C. 10315/2017 3) C.C. 10320/2017 3) C.C. 10322/2017 4) C.C. 10325/2017 5) C.C. 10330/2017 6) P.C.R. 755/2018 7) P.C.R. 508/2019 8) P.C.R. 509/2019 9) C.C. 1495/2019 10) P.C.R. 150/2021 11) P.C.R. 151/2021 12) P.C.R. 3281/2021 13) P.C.R. 3289/2021 14) P.C.R. 3291/2021</p> <p><b><u>EVIDENCE</u></b></p> <p>15) M.V.C. 1635/2018 16) M.V.C. 1636/2018 17) M.V.C. 1794/2018 18) M.V.C. 1895/2018 29) M.V.C. 7090/2018 20) M.V.C. 7796/2018 21) S.C. 61/2019 22) M.V.C. 554/2019 23) S.C. 414/2019 24) M.V.C. 2683/2020 25) M.V.C. 4450/2020 26) C.C. 4815/2018 27) C.C. 3556/2019 28) C.C. 474/2020 29) C.C. 2919/2020</p> <p><b><u>ARGUMENTS</u></b></p> <p>30) ECA 94/2018 31) ECA 95/2018 32) M.V.C. 7881/2018 33) M.V.C. 303/2019</p>	<p><b><u>SUMMONS</u></b></p> <p>1) M.V.C. 7471/2012 2) M.V.C. 3872/2018 3) M.V.C. 5411/2019 4) S.C. 544/2020 5) S.C. 550/2020 6) S.C. 585/2020 7) EX 207/2021 8) M.V.C. 1850/2021 9) M.V.C. 1899/2021 10) A.I.R.MISC 545/2021 11) A.I.R.MISC 546/2021 12) A.I.R.MISC 547/2021 13) A.I.R.MISC 548/2021 14) A.I.R.MISC 549/2021 15) C.C. 5104/2019 16) C.C. 5545/2019 17) C.C. 6277/2019 18) C.C. 6280/2019 19) C.C. 6604/2019 20) C.C. 75/2020 21) C.C. 92/2020 22) C.C. 93/2020 23) C.C. 125/2020 24) C.C. 129/2020 25) C.C. 130/2020 26) C.C. 132/2020 27) C.C. 133/2020 28) C.C. 143/2020 29) C.C. 145/2020 30) P.C.R. 3231/2021 31) P.C.R. 3233/2021 32) P.C.R. 3234/2021</p> <p><b><u>ISSUES</u></b></p> <p>33) M.V.C. 2859/2020 34) M.V.C. 4034/2020</p>

